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SLP(Crl.)No. 497-498 OF 2004  
ITEM No.1C.(J)

Court No.8

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal Nos. /2004  
@ SLP(Crl.) Nos.497-498/2004

Dhananjay Chatterjee @ Dhana Appellant.

VERSUS

State of West Bengal and ors. Respondents.

(HEARD BY HON'BLE K.G. BALAKRISHNAN AND B.N. SRIKRISHNA, JJ)

Date : 26/03/2004 These matters were called for pronouncement of judgment.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. Chanchal Kumar Ganguli, Adv.

For Respondent (s) Mr. Tara Chandra Sharma, Adv.

The Court made the following  
J U D G M E N T

Hon'ble Mr. Justice K.G. Balakrishnan pronounced the judgment of the court granting leave and disposing of the appeals.

(R.K. DHAWAN) (VEERA VERMA)  
COURT MASTER COURT MASTER

(Signed non-reportable judgment is placed on the file)